Annexure-8

| | | | | Name of the | Corporate De | btor: Ramakrishn | a Housing Pvt. L | td.; Date of Commen | cement of CIRP: | 16.09.2025 | List of Creditors as or | : 07.10.2025 | | |
|--------|---------------------|------------------------|-------------------|----------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|------------|-------------------------|--------------|---------------------------------------|-----------------|
| | | | | | | List of Operati | onal Creditors (ot | her than Workman, l | Employees and G | overnment | Dues) | | | |
| Sl No. | Name of Creditor | Date of Claim received | | Details of Claims Admitted | | | | | | Amount of | | | | |
| | | Date of receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | Amount of any mutual | | Amount of Claim under Verification | Remarks, if any |
| | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL |
| | | | | | | | | | | | | | | |



